

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

88/241-242/ND/2018

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2018**

**NAME OF THE COMPANY: Mr. Rahul Gupta V/s. Padam Promoters Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 241-242**

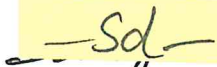
**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

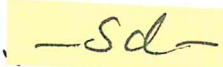
**Present for the Petitioner:  
Present for the Respondent:**

Mr. R.K. Gupta, Advocate  
Ms. Pooja Mehra Saigal, Mr. Akshay Gupta  
& Mr. Sunny Kadiyan Advocates for R1-2  
Ms. Kusum Yadav, CS for RoC

**ORDER**

No time left. Renotify this case on 10<sup>th</sup> October, 2018

  
(Deepa Krishan)  
Member (T)

  
(Ina Malhotra)  
Member (J)